

deceased Government Servant. The pension administration is done on a decentralised basis, and the authorities at appropriate levels look into the grievances of the pensioners for granting them admissible benefits under the rules and for apprising the position to the petitioners about admissibility or non-admissibility of the pensionary benefits in individual cases.

(d) Does not arise in view of above.

Petrol Pumps

1802. SHRI KACHARU BHAU RAUT : Will the PRIME MINISTER be pleased to state :

(a) the number of the petrol pumps being run by the oil companies directly in Maharashtra;

(b) the details of the profit and loss of these petrol pumps during each of the last two years; and

(c) the efforts made by these companies to provide better services to the consumer?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Eight retail outlets are being run directly by the oil companies in Maharashtra. One retail outlet was commissioned only in June, 1996. The remaining 7 retail outlets earned a combined loss of Rs. 15.78 lakhs during the last two years.

(c) The following services/facilities are being provided for the benefit to the customers:

1. Free air, water and toilet.
2. Telephone.
3. Purchase of fuel/lubes against Credit Cards.
4. Facility to check quality/quantity of fuel through density check/filter paper test/5 litre measure.
5. Servicing/minor repair facilities/PVC.

[English]

Rural Electrification

1803. SHRI G. VENKAT SWAMY : Will the PRIME MINISTER be pleased to state :

(a) the details of financial assistance provided to the States for rural electrification with a view of utilising ground water resources through energisation of pump sets during the last 3 years, state-wise;

(b) the number of villages have been covered under this programme and the number of pumpsets energised as a result thereof; and

(c) the quantum of assistance is proposed to be given during the current year to the States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). State-wise details of financial assistance provided through Rural Electrification Corporation (REC) for rural electrification works including village electrification, load intensification in already electrified villages, pumpset energisation, System Improvement etc. and also the number of pumpsets energised and villages electrified during the three years from 1993-94 to 1995-96 are given in the Statement-I attached.

(c) It is proposed to provide a financial assistance of Rs. 783 crores during the current financial year for rural electrification programmes through REC. State-wise tentative allocation is given in the Statement-II attached.

STATEMENT-I

Financial Assistance Provided, Villages Electrified and Pumpsets Energised Under REC Programmes during 1993-94 to 1995-96

S.No.	State	Financial assistance provided # (Rs./lakhs)	Pumpsets energised	Villages electrified
1	2	3	4	5
1.	Andhra Pradesh	34043	216372	0
2.	Arunachal Pradesh	4859	0	481
3.	Assam	6600	0	392
4.	Bihar	877	4265	287
5.	Goa	0	0	0
6.	Gujarat	12707	49115	0
7.	Haryana	4476	9736	0
8.	Himachal Pradesh	3087	499	0
9.	J and K	2897	1889	99
10.	Karnataka	15387	117812	0
11.	Kerala	7207	34188	0
12.	Madhya Pradesh	43434	125359	2273
13.	Maharashtra	24676	234610	0
14.	Manipur	3000	0	317
15.	Meghalaya	596	0	23
16.	Mizoram	2787	0	146
17.	Nagaland	303	4	0
18.	Orissa	5645	7639	163
19.	Punjab	6242	26723	0
20.	Rajasthan	2990	61218	2157
1.	Sikkim	347	0	0
22.	Tamil Nadu	19974	121853	0
23.	Tripura	2006	156	340

1	2	3	4	5
24.	Uttar Pradesh	18268	42028	2076
25.	West Bengal	1408	4286	732
Total		245816#	1057752	10486

(#) Does not include grant released under Kutir Jyoti Programme and a sum of Rs. 8243 lakhs provided under Leasing and Wind Energy Generation etc.

STATEMENT-II

Financial Assistance Proposed to be Provided through R.E.C. to various State Electricity Boards during 1996-97

S.No.	States	(Rs. in lakhs)
1	2	3
1.	Andhra Pradesh	5150
2.	Arunachal Pradesh	995
3.	Assam	2075
4.	Bihar	1896
5.	Delhi	25
6.	Goa	25
7.	Gujarat	3660
8.	Haryana	1640
9.	Himachal Pradesh	850
10.	J and K	1200
11.	Karnataka	4700
12.	Kerala	2160
13.	Madhya Pradesh	10560
14.	Maharashtra	6700
15.	Manipur	925
16.	Meghalaya	770
17.	Mizoram	475
18.	Nagaland	215
19.	Orissa	1949
20.	Punjab	2150
21.	Rajasthan	7400
22.	Sikkim	0
23.	Tamil Nadu	5250
24.	Tripura	500
25.	Uttar Pradesh	8190
26.	West Bengal	2340
Total		71800
1.	Small Gen./RE Coops.	1000
2.	Kutir Jyoti (Grant)	2500
3.	OEFC	3000
Total outlay for 1996-97		78300

[Translation]

LPG Connections

1804. DR. G. R. SARODE :
SHRI A.C. JOSE :
SHRI JAI PRAKASH (HARDOI) :
DR. BALI RAM

Will the PRIME MINISTER be pleased to state :

(a) the number of applicants waiting for LPG connections for domestic/commercial use as on date, State-wise;

(b) the number of new connections released during each of the last three years and State-wise;

(c) the steps being taken to reduce the waiting list?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) State-wise details of applicants waiting for LPG connections are given at Annexure. Oil Companies do not keep applications from commercial customers on waiting list for new LPG connections.

(b) The number of new connections released during the last three years is as under :

(Fig. in lakhs)

Year	No. of LPG connections
1993-94	13.60
1994-95	22.90
1995-96	22.54

(c) The demand of the existing consumers in the country, who are enrolled with the distributors of public sector oil companies, is by and large being met in full. However, plans have been drawn to under accelerated new LPG enrolments in the future years in the country by augmenting LPG availability which is expected to accrue by commissioning of new sources and augmenting LPG production at some of the existing sources and new import facilities. With the commissioning of new LPG import facilities in Mangalore and Kandla recently, there will be enhanced enrolment of customers through increased import of LPG.

STATEMENT

Details of Applicants Waiting for LPG Connections for Domestic Use (As on 1.10.1996)

States	(Fig. in lakhs)
1	2
Andhra Pradesh	10.23
Arunachal Pradesh	0.17
Assam	1.70